

Fourteenth Lok Sabha**Session : 10****Date : 20-03-2007****Participants : [Chatterjee Shri Somnath](#)**

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Title: Observation regarding the business transacted by the House during the week ending 16 March, 2007.

MR. SPEAKER : Hon. Members, for your kind information, I want to briefly recapitulate the main items of business transacted by the House during the last week.

Out of the 100 Starred Questions admitted, only 16 could be answered orally. Replies to the remaining Starred Questions along with the replies to 1,006 Unstarred Questions were laid on the Table.

... (*Interruptions*)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : अध्यक्ष महोदय, मैंने कार्य-स्थगन प्रस्ताव का नोटिस दिया है।... (व्यवधान)

अध्यक्ष महोदय : क्या आप हमें बोलने भी नहीं देंगे?

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय, आप मुझे बिना सुने कैसे बोलेंगे? ... (व्यवधान)

अध्यक्ष महोदय : यह आपके विषय के बारे में नहीं है। You know that every Tuesday I make a statement.

... (*Interruptions*)

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय, मैंने कार्य-स्थगन प्रस्ताव का नोटिस दिया है। ... (व्यवधान) [[MSOffice3](#)]

SHRI KHARABELA SWAIN (BALASORE): Sir, I have also given a notice. ... (*Interruptions*)

MR. SPEAKER: I have assured you that I will give you a hearing after I finish.

... (*Interruptions*)

MR. SPEAKER: You are not giving the opportunity to the Speaker to make announcements. Please sit down.

... (*Interruptions*)

MR. SPEAKER: During the period, as many as 55 matters of urgent public importance were raised after the Question Hour and before the adjournment of the House for the day. Also, 66 matters were raised under Rule 377.

As regards the financial business, the House spent over 17 hours and 30 minutes on the combined discussion on the Budget (General) for 2007-2008, Demands for Grants on Accounts

(General) 2007-2008 and Supplementary Demands for Grants (General) for 2006-2007, before passing the Demands for Grants on Account (General) and Supplementary Demands for Grants (General) along with the related Appropriation Bills.

As regards the Legislative Business, due to pandemonium in the House, the Banking Regulation (Amendment) Bill, 2007 and the National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007 were passed without discussion.

As regards Private Members' Business, the House resumed discussion on the Resolution regarding "the formulation and implementation of a comprehensive food and nutrition security scheme aiming at total eradication of hunger from the country" moved by Shri Naveen Jindal on 15th December, 2006. The debate lasted for about 1 hour and 51 minutes and remained inconclusive.

During this period, six Reports were presented by the Standing Committees.

During last week, we lost 10 hours and 31 minutes due to interruptions and forced adjournments. The House, however, sat late for as many as 4 hours and 51 minutes to transact essential items of business.

Out of the 4 hours and 51 minutes for which the House sat late, 1 hour and 31 minutes were devoted to raising of matters of urgent public importance after the normal business of the House was over.

Hon. Members, I seek your co-operation in the smooth conduct of the proceedings.
